Annexure-7

Name of the corporate debtor: M/s Rajguru Developers Private Limited ; Date of commencement of CIRP: 24-04-2024; List of creditors as on: 19-12-2025

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not a dmitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	GST Dept.		21-06-2024	₹ 75,26,197.00	₹ 75,26,197.00	unsecured	No	-	-	-	-	-	-
2	Brihanmumbai Municipal Corporation		19-12-2024	₹ 9,82,63,970.00	₹ 1,20,74,727.00	unsecured	No	-	-	-	-	-	In addition to the amount admitted, an amount of Rs. 7,12,934.00 has been treated as CIRP cost for the dues that arose after ICD.
	TOTAL			**₹ 10,57,90,167.00**	**₹ 1,96,00,924.00**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	